Unstarred Questions

Sl. No.	Airport	Outstanding Dues
38.	Rajkot Airport	980581
39.	Ranchi Airport	27831189
40.	Shilong Airport	785592
41.	Shimla Airport	9521264
42.	Silchar Airport	8272088
43.	Tezpur Airport	510757
44.	Trichy Airport	774798
45.	Tirupati Airport	2674780
46.	Trivandrum Airport	20306307
47.	Udaipur Airport	5288788
48.	Vadodara Airport	9932400
49.	Varanasi Airport	5766743
50.	Vizag Airport	16660800
51.	Bangalore Airport	597912
52.	Chandigarh Airport	174676
53.	IGI Airport	4344404403
54.	Kannur Airport	107815667
55.	Mumbai Airport	1510240184
56.	Nagpur Airport	72539603
57.	Shirdi Airport	12482085
	Total	666,52,21,952

## Proposal for developing airstrip in the country

1910. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is considering new proposals for developing airstrips across the country;

(b) if so, the details thereof;

(c) whether Government has received any proposal from State Government of Himachal Pradesh in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS UDAN) on 21st October, 2016, to connect un-served and under-served airports in the country, to provide air connectivity. Government of India has granted  $\gtrless$  4500 crores for revival of these under-served and un-served airstrips/airports in India. The scheme is demand driven and the bids are invited from airline operators for operation of flights from these airports. The airport for which firm bid is received is developed for operations.

(c) and (d) A proposal was received on 24.04.2018 from State Government of Himachal Pradesh to develop a greenfield airport in Nagchala, District Mandi, Himachal Pradesh. Pre-feasibility study report along with master plan was finalized and forwarded to Government of Himachal Pradesh.

## Increasing air ticket prices

1911. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware of the increasing air ticket prices in the country;

(b) if so, the details thereof along with the reasons therefor;

(c) whether Government has noticed that the air ticket prices for Delhi-Dharamshala and Dharamshala-Delhi sectors are sometimes raised unbelievably very high;

(d) if so, whether Government has monitored airfare movements of the above sectors and has taken any action with the concerned airlines; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) As per prevailing regulation, air fare is neither regulated nor established by the Government. Airlines are free to fix the reasonable tariff under the provision of Sub-rule (1) of Rule 135, Aircraft Rules 1937 having regard to all relevant factors including the cost of operation, characteristics of service, reasonable profit and the generally prevailing tariff. The airline pricing system runs in multiple levels [buckets or Reservation Booking Designator (RBDs)] which are in line with practice being followed globally. The prices are fixed by